

**CENTRAL ELECTRICITY REGULATORY COMMISSION**  
**New Delhi**

**Petition No. 450/TT/2024**

Subject : Petition for truing up of transmission tariff for the 2019-24 period and determination of transmission tariff for the 2024-29 of “Additional Special Energy Meters” in Northern Region.

Petitioner : Power Grid Corporation of India Limited (PGCIL)

Respondents : Uttar Pradesh Power Corporation Limited (UPPCL) and 14 Others

Parties Present : Shri V. C. Sekhar, PGCIL  
Shri Vijay G., PGCIL  
Shri Ashish Alankar, PGCIL  
Ms. Ashita Chauhan, PGCIL

**Petition No. 451/TT/2024**

Subject : Petition for truing up of transmission tariff for the 2019-24 period and determination of transmission tariff for the 2024-29 tariff period for the Combined Asset comprising of Asset-I: 1x315 MVA, 400/220 kV Transformer at Nalagarh; Asset-II: 1x315 MVA, 400/220 kV Transformer at Abdullahpur; Asset III: 1x500 MVA, 400/220 kV Transformer at Amritsar; and Asset IV: 4x105 MVA, 400/220 kV Single Phase Transformers at Kishenpur under “Augmentation of Transformation Capacity (Part-I)” in Northern and Eastern Region.

Petitioner : Power Grid Corporation of India Limited (PGCIL)

Respondents : Uttar Pradesh Power Corporation Limited (UPPCL) and 14 Others

Parties Present : Ms. Ashita Chauhan, PGCIL  
Shri Ashish Alankar, PGCIL  
Shri V. C. Sekhar, PGCIL

**Petition No. 452/TT/2024**

Subject : Petition for truing up of transmission tariff for the 2019-24 period and determination of transmission tariff for the 2024-29 tariff period for the Combined Asset-A consisting of Combined Element-1: (i) 400 kV D/C RAPP-Kankroli Transmission Line along with associated bays, (ii) 50 MVAR Bus Reactor along with associated bays at Kankroli Sub-station, and (iii) 400 kV S/C

RAPP-Kota Transmission Line along with 80 MVAR Bus Reactor and Combined Element-2: (i) 400/220 kV 315 MVA ICT-II along with associated bays & two no. 220 kV line bays at Kankroli Sub-station, (ii) 400/220 kV 315 MVA ICT-I along with associated bays & 2 nos. 220 kV line bays at Kankroli Sub-station, and (iii) 400/220 kV 315 MVA ICT-I and ICT-II at Kota Sub-station and 400/220 kV 315 MVA ICT-III at Kankroli Sub-station along with associated bays at Kota and Kankroli Sub-stations, respectively, under “Transmission System associated with RAPP 5&6” in Northern Region.

Petitioner : Power Grid Corporation of India Limited (PGCIL)

Respondents : Uttar Pradesh Power Corporation Limited (UPPCL) and 14 Others

Parties Present : Ms. Ashita Chauhan, PGCIL  
Shri Ashish Alankar, PGCIL  
Shri V. C. Sekhar, PGCIL

**Petition No. 455/TT/2024**

Subject : Petition for truing up of transmission tariff for the 2019-24 period and determination of transmission tariff for the 2024-29 tariff period for the “Combined Assets under ERSS-I” in Eastern Region.

Petitioner : Power Grid Corporation of India Limited (PGCIL)

Respondents : Bihar State Power (Holding) Company Limited (BSPHCL) and 5 Others

Parties Present : Shri Mohd. Mohsin, PGCIL  
Ms. Suchitra Rani Gautam, PGCIL  
Ms. Ashita Chauhan, PGCIL  
Shri Ashish Alankar, PGCIL

**Petition No. 465/TT/2024**

Subject : Petition for truing up of transmission tariff for the 2019-24 period and determination of transmission tariff for the 2024-29 tariff period for “Up-gradation of Transfer Capacity of Talcher-Kolar HVDC Bipole” in the Southern Region.

Petitioner : Power Grid Corporation of India Limited (PGCIL)

Respondents : Tamil Nadu Generation and Distribution Corporation Limited (TANGEDCO) and 19 Others

Parties Present : Shri Mohd. Mohsin, PGCIL  
Shri Naresh Kumar Angaru, PGCIL  
Shri Abhijit Daimari, PGCIL  
Ms. Ashita Chauhan, PGCIL  
Shri Ashish Alankar, PGCIL

**Petition No. 470/TT/2024**

Subject : Petition for truing up of transmission tariff for the 2019-24 period and determination of transmission tariff for the 2024-29 tariff period for Asset under "Transmission System associated with Farakka-III" in Eastern Region.

Petitioner : Power Grid Corporation of India Limited (PGCIL)

Respondents : Bihar State Power (Holding) Company Limited (BSPHCL) and 5 Others

Parties Present : Shri Mohd. Mohsin, PGCIL  
Shri Amit Yadav, PGCIL  
Shri Ashish Alankar, PGCIL  
Ms. Ashita Chauhan, PGCIL

**Petition No. 471/TT/2024**

Subject : Petition for truing up of transmission tariff for the 2019-24 period and determination of transmission tariff for the 2024-29 tariff period for Asset under "LILo of one circuit of 132 kV D/C Siliguri-Rangit Transmission line at Gangtok" in Eastern Region.

Petitioner : Power Grid Corporation of India Limited (PGCIL)

Respondents : Bihar State Power (Holding) Company Limited (BSPHCL) and 5 Others

Parties Present : Shri Mohd. Mohsin, PGCIL  
Shri Amit Yadav, PGCIL  
Shri Ashish Alankar, PGCIL  
Ms. Ashita Chauhan, PGCIL

### **Petition No. 472/TT/2024**

Subject : Petition for truing up of transmission tariff for the 2019-24 period and determination of transmission tariff for the 2024-29 tariff period for Asset under “LILO of Siliguri-Gangtok section of 132 kV Rangit-Siliguri transmission line at Melli under “Integration of Sikkim Transmission System” in the Eastern Region.

Petitioner : Power Grid Corporation of India Limited (PGCIL)

Respondents : Bihar State Power (Holding) Company Limited (BSPHCL) and 5 Others

Parties Present : Shri Mohd. Mohsin, PGCIL  
Shri Amit Yadav, PGCIL  
Shri Ashish Alankar, PGCIL  
Ms. Ashita Chauhan, PGCIL

### **Petition No. 473/TT/2024**

Subject : Petition for truing up of transmission tariff for the 2019-24 period and determination of transmission tariff for the 2024-29 tariff period for Asset under “Strengthening of Farakka-Malda Transmission Link and Additional 315 MVA Transformer at Malda” in the Eastern Region.

Petitioner : Power Grid Corporation of India Limited (PGCIL)

Respondents : Bihar State Power (Holding) Company Limited (BSPHCL) and 5 Others

Parties Present : Shri Mohd. Mohsin, PGCIL  
Shri Amit Yadav, PGCIL  
Shri Ashish Alankar, PGCIL  
Ms. Ashita Chauhan, PGCIL

Date of Hearing : **25.02.2025**

Coram : Shri Jishnu Barua, Chairperson  
Shri Ramesh Babu V., Member  
Shri Harish Dudani, Member  
Shri Ravinder Singh Dhillon, Member

### **Record of Proceedings**

The Petitioners' representatives submitted that the present Petitions had been filed for truing up the transmission tariff for the 2019-24 tariff period and determining the

transmission tariff for the 2024-29 period. They further submitted that the information sought by the Commission vide RoP dated 26.12.2024 has already been submitted and requested the Commission to approve the transmission tariff as claimed in the respective Petitions. They also submitted that none of the Respondents have filed any reply in these Petitions.

2. Considering the submissions of the Petitioners' representatives, the Commission reserved the order in these Petitions.

**By order of the Commission**

**sd/-  
(T. D. Pant)  
Joint Chief (Law)**